

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.04.2025

ORDER NO. 83 of 2025

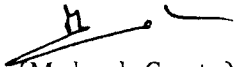
Hon'ble President is pleased to partially modify the roster order no. 48 of 2025 for **CESTAT, Hyderabad** from **28.04.2025** to **02.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.04.2025 to 02.05.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters.
	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member cases.

Note:


1. If Mr. Angad Prasad, Hon'ble Member (Judicial) is on leave Mr. R. Muralidhar, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Hyderabad/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad/O/o Commissioner, Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar